


SCHEDULE

FORMAT FOR STATISTICAL DATA FOR THE MONTH OCTOBER 2020

(SEE RULE 3)

	NAME OF COURT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1239	92	10	1321	00


 न्यायाधीश
 सार्वजनिक न्यायालय अजमेर

MONTH OCTOBER 2020

FORM 2

LIST OF CASES IN WHICH E-PAYMENTS OF COURT FEES WAS MADE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

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न्यायाधीश
वाणिज्यिक न्यायालय, अजमेर

MONTH OCTOBER 2020

FORM 3

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

Handwritten Signature
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इलेक्ट्रॉनिक न्यायालय अजमेर

MONTH OCTOBER 2020

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH

FORM-4

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUN (NO. OF CASES RANDOMLY ALLOCATED
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

63
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MONTH OCTOBER 2020

FORM 5

LIST OF CASES IN WHICH CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	153/2018	SBI/ ASHOK	MANISH MATHUR	18-08-2018	13-10-2020

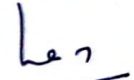
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COMMERCIAL COURT AJMER
MONTH OCTOBER 2020

FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER 2020

S N O.	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED/ SETTLED)	DATE OF EXECUTIO N OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	AJMER	144/2018	ICICI/ MAHIPAL	AVTAR SINGH UPPAL	10-01-2017	NO	23-10-2017	1408	CONTESTED	-	-	-


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FORM -7

SUMMARY OF COMMERCIAL CASES DURING THE MONTH SEPTEMBER 2020

OCTOBER- 2020

S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO. . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1239	92	10	1321

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SEE RULE 10(2)

LIST OF CASES RECEIVED FOR PRE-INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH

OCTOBER- 2020

S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

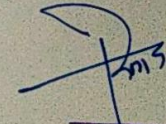
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सायाशेका
महाराष्ट्र न्यायालय मजिस्ट्रेट

COMMERCIAL COURT JODHPUR METRO, JODHPUR**Month – OCTOBER 2020**

Format for Statistical data

[See Rule 3(1)]

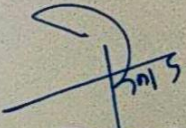
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	4	7
1	COMMERCIAL COURT	1348	67	1397	18	0



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COMMERCIAL COURT JODHPUR METRO, JODHPUR**Month OCTOBER 2020****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	Commercial Court	Jodhpur		-----NIL-----					


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 जोधपुर

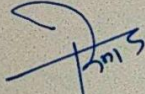
COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH OCTOBER 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur	-----NIL-----				



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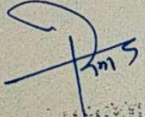
COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH OCTOBER 2020

FORM 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			-----NIL-----		


 वाणिज्यिक न्यायालय
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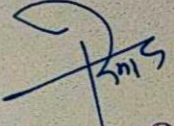
COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - OCTOBER 2020

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	Commercial court Jodhpur	--	--	--


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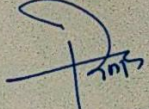
COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - OCTOBER 2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur	--	--	--	--	--


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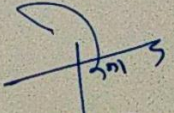
COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH SEPTEMBER 2020

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial court	Jodhpur	--	--	--	--	--	--	--	--	--	--	--


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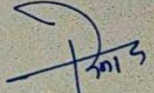
COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month OCTOBER 2020

Form 7

Summary of Commercial Cases during the month

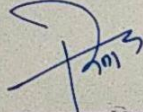
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	1348	67	18	1397


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COMMERCIAL COURT JODHPUR METRO, JODHPUR
MONTH OCTOBER 2020

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1	--	--	--	--	--	--



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Court Name COMMERCIAL COURT KOTA

Month OCTOBER/2020

Format for Statistical data
[See Rule 3(1)]


S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	992	7	997	2	N/A


03.11.20

Court Name COMMERCIAL COURT KOTA
Month OCTOBER/2020

Form 1
List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL



 03/11/20

Court Name COMMERCIAL COURT KOTA
Month OCTOBER/2020

Form 2

List of cases in which e-Payment of Court fees was made during the month


Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL


 03.11.20

Court Name COMMERCIAL COURT KOTA
Month OCTOBER/2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL
2							


 3/11/20

S-2 Form-4

Court Name COMMERCIAL COURT KOTA
Month OCTOBER/2020

Form 4
List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL
2						

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23.11.20

S-2 Form-5

Court Name COMMERCIAL COURT KOTA
Month OCTOBER/2020

Form 5 List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL

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S-2 Form-6

Court Name COMMERCIAL COURT KOTA
Month OCTOBER/2020

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



3.11.20

Court Name COMMERCIAL COURT KOTA
Month OCTOBER 2020

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	992	7	2	997


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Court Name COMMERCIAL COURT KOTA
Month OCTOBER/2020

Sr. No.	List of cases received for Pre-Institution Mediation and Settlement during the month Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL

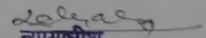
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Statistical Data Format

SCHEDULE

Format for statistical data for the Month of October, 2020
(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	1575	188	1763	23	N/A


न्यायाधीश
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जयपुर

Randomly Allocated case


Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-4

List of total no. of cases randomly allocated during the month

S. NO.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II				-----Nil-----	


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

Case management hearing

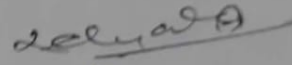

Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II				-----Nil-----		


न्यायाधीश
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जयपुर


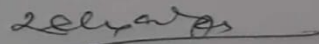
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-6

Contested Commercial Cases disposed during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	235/2020 (244/2020)	Alok Sharma V/s Hinduja Leyland Finance Ltd. & other	Sh. Basant Bahar Sh. Murad Baig	17-07-2020	Nil	07-10-2020	83	Contested	Nil	Nil	Sec. 37 Arb. Act
2	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	142/2020 (144/2020)	Rajeev Pabuwat and other V/s Arun Pabuwat and other	Sh. Madhusudan Singh Rajpurohit Sh. Sandeep Pathak	08-02-2020	Nil	13-10-2020	249	Contested	Nil	Nil	Sec. 29A (4) (5) Arb. Act
3	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	341/2020 (344/2020)	M/s Indian Ceramic House V/s Bharat Potteries Ltd.	Sh. Omprakash Saini Sh. Padam Khetan	24-09-2020	Nil	14-10-2020	21	Contested	Nil	Nil	Sec. 9 Arb. Act
4	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	238/2020 (245/2020)	The Institute of Chartered Accountants of India V/s M/s Harinarayan Khanlelwal & ors.	Sh. Ankit Sareen Sh. Shailesh Prakash Sharma	17-07-2020	Nil	16-10-2020	92	Contested	Nil	Nil	Sec. 14 Arb. Act
5	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	364/2020 (359/2020)	The Institute of Chartered Accountants of India V/s M/s Harinarayan Khanlelwal & ors.	Sh. Ankit Sareen Sh. Shailesh Prakash Sharma	13-10-2020	Nil	16-10-2020	4	Contested	Nil	Nil	Sec. 9 Arb. Act
6	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	367/2020 (369/2020)	M/s Harinarayan Khanlelwal V/s The Institute of Chartered Accountants of India	Sh. Shailesh Prakash Sharma Sh. Ankit Sareen	16-10-2020	Nil	16-10-2020	1	Contested	Nil	Nil	Sec. 9 Arb. Act
7	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	350/2020 (352/2020)	M/s Jakhar Indian Oil Filling Station V/s IOCL	Sh. O.P. Pareek Sh. Sandeep Pathak	08-10-2020	Nil	22-10-2020	15	Contested	Nil	Nil	Sec. 9 Arb. Act


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जयपुर

Summary of commercial cases

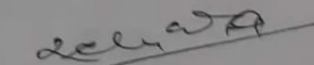
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	1575	188	23	1740


न्यायाधीश
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जयपुर

pre institution mediation


Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1			-----Nil-----			


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जयपुर

Electronic process list

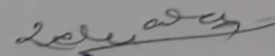
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	Nil	Nil	Nil	Nil	Nil


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-1
जयपुर

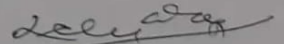
Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month October-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	349/2020	SBI vs. Shree Gwaliya Bricks Company	Sh. Mahendra Kumar Sharma	13-10-2020	09-10-2020
2		Jaipur	351/2020	M/s Riyadh Plastic Industries vs. M/s Danta Electic	Sh. Ashok Kumar	15-10-2020	13-10-2020
3		Jaipur	352/2020	SBI vs. Arun Sanitations	Sh. Sushil Pujari	15-10-2020	14-10-2020
4		Jaipur	353/2020	PNB vs. Anand Soaps	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
5		Jaipur	354/2020	PNB vs. Balaji Enterprises	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
6		Jaipur	355/2020	PNB vs. Dhanesha Trade Link	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
7		Jaipur	356/2020	PNB vs. Siddhi Vinayak Trading Company	Sh. Sandeep Kumar Meena	16-10-2020	24-09-2020
8		Jaipur	357/2020	IDBI Bank vs. M/s Avika General Store	Sh. Banshidhar Badaya	19-10-2020	15-10-2020
9		Jaipur	371/2020	M/s Amar Construction Co. vs. Union of India	Sh. Alok Sharma	20-10-2020	19-10-2020
10		Jaipur	358/2020	M/s Mittal Oil Mills vs. M/s Kundan Edible Oil	Sh. Chaju Ram Sharma	21-10-2020	12-10-2020
11		Jaipur	1789/2020	Raj. State Oil Seed Corp. vs. M/s LMJ International	Sh. Rishiraj Maheshwari	21-10-2020	19-10-2020
12		Jaipur	375/2020	Shri Khatushyam Coloniser vs. Rajveer Real Estate	Sh. Sandeep Pathak	27-10-2020	27-10-2020
13		Jaipur	378/2020	M/s Suntech Industries vs. Raj. Electronics & Instruments	Sh. Dinesh Kumar Mishra	28-10-2020	28-10-2020


 न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-1
 जयपुर

377
02-11-2020

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month October, 2020

Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	786	0	786	0	N/A


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

Form 1
List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur	Nil						


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

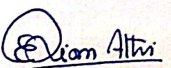
Month October, 2020

Form 3 List of cases in which Electronic Service of Process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month October, 2020

Form 4 List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur


Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur
Month October, 2020

Form 6
Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil


Judge
 Commercial Court No. 2
 Jaipur

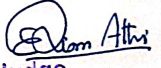
Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	786	0	0	786


Judge
Commercial Court No. 2
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month October, 2020

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Nil					


Judge
Commercial Court No. 2
Jaipur

Statical Data Format

SCHEDULE

Format for statistical data for the Month of October, 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	648	0	648	0	N/A

31/10/2020
Judge
 Commercial Court No. 3
 Jaipur

e-court fees

Commercial Court No 3, Jaipur Metro-II

Month October-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 3
Jaipur

Electronic process list

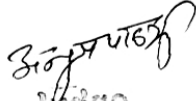
Commercial Court No 3, Jaipur Metro-II

Month October 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil


Judge
Commercial Court No. 3
Jaipur

Randomly Allocated case

Commercial Court No 3, Jaipur Metro-II

Month October-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no.3, Jaipur Metro- II				-----Nil-----	


Judge
Commercial Court No. 3
Jaipur

Case management hearing

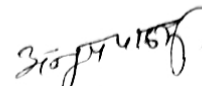
Commercial Court No 3, Jaipur Metro-II

Month October-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II			-----Nil-----			


Judge

Commercial Court No. 3
Jaipur

Contested case list

Commercial Court No 3, Jaipur Metro-II

Month October-2020

Form-6

Contested Commercial Cases disposed during the month of September, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature
 Judge
 Commercial Court No. 3
 Jaipur

Commercial Court No 3, Jaipur Metro-II

Month October 2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 st day of the month (4)	Total no. of cases instituted during the month (5)	Total number of cases disposed during the month (6)	Total number of cases pending at the end of the month (7)
(1)	(2)	(3)				
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro-II	648	0	0	648

[Signature]
 Judge
 Commercial Court No. 3
 Jaipur

pre institution mediation

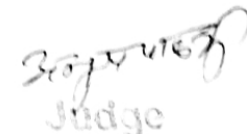
Commercial Court No 3, Jaipur Metro-II

Month October 2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, D1 SA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1						
				Nil		



Judge
Commercial Court No. 3
Jaipur

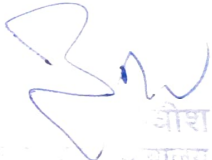
S-1 Form-1

Court Name – Commercial Court no. 4, Jaipur

Month – October, 2020


Format for Statistical data
[See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4, Jaipur	824	0	824	0	-

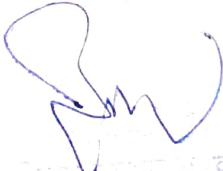

जोश
न्यायालय, क्रम-4
जयपुर

S-2 Form-1

Court Name- Commercial Court No. 4, Jaipur									
Month- October, 2020									
Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----						



जाधीश
वायलय, क्रम-4
जयपुर

Court Name- Commercial Court no. 4, Jaipur							
Month- October, 2020							
Form 2							
List of cases in which e-Payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-


 बड़े सिविल कोर्ट का नंबर क्रम-4
 जयपुर


S-2 Form-3

Court Name- Commercial Court no. 4, Jaipur							
Month- October, 2020							
Form 3List of cases in which Electronic Service of Process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-


क्रम-4
जयपुर

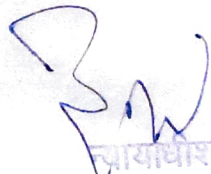
S-2 Form-4

Court Name- Commercial Court no. 4, Jaipur						
Month- October, 2020						
Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----			


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-4
जयपुर


S-2 Form-5

Court Name- Commercial Court no. 4, Jaipur							
Month- October, 2020							
Form 5							
List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-


न्यायाधीश
वाणिज्यिक न्यायालय, क्रम-4
जयपुर

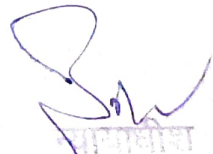
Court Name- Commercial Court no. 4, Jaipur**Month – October, 2020****Form 6****Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	Commercial Court no. 4, jaipur	Jaipur	-	-	-	-	-	-	-	-	-	-	-



 न्यायाधीश
 वाणिज्यिक न्यायालय, फॉर्म-6
 जयपुर

S-2 Form-7

Court Name- Commercial Court no. 4, Jaipur						
Month – October, 2020						
Form 7						
Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	824	0	0	824


 वाणिज्यिक न्यायाधीश
 वाणिज्यिक न्यायालय, क्रम-4
 जयपुर


Court Name- Commercial Court no. 4, Jaipur						
Month – October, 2020						
List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of case settled During the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	-	-	-	-	-	-


 न्यायाधीश
 न्यायिक न्यायालय, कम-4
 जयपुर

Court Name- Commercial Court no. 4, Jaipur

Month – October, 2020

S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
-1	-2	-3	-4	-5	-6	-7	-8					-9	-10	-11	-12
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-


 वाणिज्यिक न्यायालय, -४
 जयपुर

Statcal Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

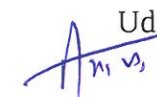
Format for statistical data for the Month of Oct. 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 st day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	819	32	846	5	Approximately 76 Days


Judge

Commercial Court,

Udaipur


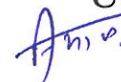
Commercial Court, Udaipur

Month Oct.-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Nil	Nil	Nil	Nil	Nil	Nil


JudgeCommercial Court,
Udaipur
Adv.

Commercial Court, Udaipur

Month Oct. 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Case No.-12/2020 CM-38	M/s Barman Associates Versus My Prifard Transformation	Rajiv Pamecha	09.09.2020 (Mail Date 1-10-2020)	-



Judge
Commercial Court,
Udaipur



Randomly Allocated case


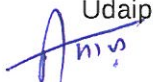
Commercial Court, Udaipur

Month Oct.-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	-	-


Judge
Commercial Court
Udaipur


Commercial Court, Udaipur

Month Oct.-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	205/2018 CO, CIS No 208/2018 Civil Suit	S.K.Construction Vs Rajasthan State Etc.	Shri Tarun Shrimal Vs Shri Kapil Todawat	27.09.2018	12.10.2020
2	Commercial Court, Udaipur	Udaipur	158/2018 CO, CIS No 162/2018 Civil Suit	The Oriental Insurance Vs M/s Global International	Shri Shyam Sunder Sharma Vs Shri Ashish Dovdiya	29.05.2014	13.10.2020
3	Commercial Court, Udaipur	Udaipur	159/2018 CO, CIS No 163/2018 Civil Suit	The Oriental Insurance Vs M/s Global International	Shri Shyam Sunder Sharma Vs Shri Ashish Dovdiya	18.03.2016	13.10.2020
4	Commercial Court, Udaipur	Udaipur	70/2018 CO, CIS No 35/2018 Civil Suit	Rose Marble Vs Nishant Panwar	Shri Shanti Lal Chaplot Vs Shri R.S.Rao	12.07.2017	16.10.2020
5	Commercial Court, Udaipur	Udaipur	172/2018 CO, CIS No 175/2018 Civil Suit	ICICI Bank Vs Mursleen Etc.	Shri Hemant Joshi Vs Shri Arun Jain	30.03.2016	19.10.2020
6	Commercial Court, Udaipur	Udaipur	50/2019 CO, CIS No 50/2019 Civil Suit	Bharat aircon Vs Mewad Hospital P.L.	Shri Pushpendra Paliwal Vs Shri Kishan Singh Rathore	18.07.2019	22.10.2020
7	Commercial Court, Udaipur	Udaipur	139/2018 CO, CIS No 147/2018 Civil Suit	Pande Minrals P.L. Vs Varj Siremix	Shri Sanjay Soni Vs Shri Manish Mogra	12.09.2017	27.10.2020

Case managemen hearing

8	Commercial Court, Udaipur	Udaipur	98/2018 CO, CIS No 51/2018 Civil Suit	M/s Vijay Laxmi Vs Choudhari & Company	Shri Ratan Singh Rao Vs Shri Sunil Somani	11.04.2017	27.10.2020
9	Commercial Court, Udaipur	Udaipur	3/2018 CO, CIS No 3/2019 Civil Suit	M/s Laxmi Engineering Vs M/s Harbhajan Marbals etc.	Shri Satya Narayan Gupta Vs Shri Kalpit Jain	15.12.2012	28.10.2020
10	Commercial Court, Udaipur	Udaipur	6/2019 CO, CIS No 6/2019 Civil Suit	Nand Lal Vs Patwaji Food Product	Shri Ajesh Sethi Vs Shri Kamlesh Chouhan	15.09.2017	28.10.2020
11	Commercial Court, Udaipur	Udaipur	117/2018 CO, CIS No 127/2018 Civil Suit	M/s Khicha Industries Vs Raj.State Mines & Minrals L.	Shri Harsh Kumar Mehta Vs Shri Sanjay Soni	13.09.2012	28.10.2020
12	Commercial Court, Udaipur	Udaipur	38/2020 CO, CIS No 20/2018 Civil Suit	M/s Sona Engineering P.L. Vs Raj.State Mines & Re-invented Manufacturers	Shri Arun Vyas Vs Shri Sunil Kumar Lodha	26.10.2015	29.10.2020


 Judge
 Commercial Court,
 Udaipur


Contested case list

Commercial Court Udaipur


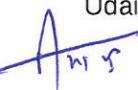
Month Oct.-2020

Form-6

Contested Commercial Cases disposed during the month of Oct. 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)

Nil


Judge
Commercial Court
Udaipur



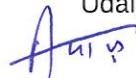
Summary of commercial cases

Commercial Court Udaipur

Month Oct.-2020

Form-7

Summary of Commercial Cases during the month						
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	819	32	5	846


Judge
Commercial Court,
Udaipur


pre institution mediation


Commercial Court Udaipur

Month Oct.-2020

[See rule 10 (2)]

List of cases received for Pre -Institution Mediation and Settlement during the month						
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	40	1	13	13	28

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।


Judge
Commercial Court
Udaipur
